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Title: Presentation of the statements of the Standing Committee on Petroleum and Natural Gas showing further action taken by the Governemnt on the recommendations contained in Chapter I and Chapter V of the 10th, 11th and 13th Reports of the Committee.

SHRI N. JANARDHANA REDDY (VISAKHAPATNAM): Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the Statements of the Standing Committee on Petroleum and Natural Gas showing further action taken by the Government on the recommendations contained in Chapter I and Chapter V of the following Reports of the Committee: -

- (1) 10th Report (14th Lok Sabha) on Action Taken by the Government on the recommendations contained in the 6th Report (14th Lok Sabha) on 'Pricing of Petroleum Products';
- (2) 11th Report (14th Lok Sabha) on Action Taken by the Government on the recommendations contained in the 7th Report (14th Lok Sabha) on 'Exploration of Oil and Natural Gas including Coal Bed Methane' ; and
- (3) 13th Report (14th Lok Sabha) on Action Taken by the Government on the recommendations contained in the 9th Report (14th Lok Sabha) on 'Demands for Grants (2006-07) of the Ministry of Petroleum & Natural Gas.'

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12.05 Â½ hrs.